

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Prayank Nayak ASJ-(POCSO)-01	Ms. Sonam Gupta ASJ-(FTSC)(POCSO)-01	Sh. Sachin Gupta ASJ-(SC-POCSO)
2	Ms. Sonam Gupta ASJ-(FTSC)(POCSO)-01	Sh. Sachin Gupta ASJ-(SC-POCSO)	Sh. Rana Deepak Singh ASJ-(FTSC)(POCSO)-02
3	Sh. Rana Deepak Singh ASJ-(FTSC)(POCSO)-02	Sh. Prayank Nayak ASJ-(POCSO)-01	Ms. Sonam Gupta ASJ-(FTSC)(POCSO)-01
4	Sh. Sachin Gupta ASJ-(SC-POCSO)	Sh. Rana Deepak Singh ASJ-(FTSC)(POCSO)-02	Sh. Prayank Nayak ASJ-(POCSO)-01
5	Ms. Shilpi Jain, ASJ-02	Sh. Ankur Jain-I, ASJ-04	Sh. Abhishek Goyal, ASJ-03
6	Sh. Abhishek Goyal, ASJ-03	Sh. Bhupinder Singh, ASJ-05	Sh. Joginder Prakash Nahar ASJ (FTC)-01
7	Sh. Ankur Jain-I, ASJ-04	Ms. Shilpi Jain, ASJ-02	Sh. Virender Kr. Kharta ASJ (FTC)-02
8	Sh. Bhupinder Singh, ASJ-05	Sh. Abhishek Goyal, ASJ-03	Sh. Ankur Jain-I, ASJ-04
9	Sh. Nishant Garg, ASJ-06	Sh. Puneet Nagpal Spl. Judge (NDPS)	Ms. Shilpi Jain, ASJ-02
10	Sh. Puneet Nagpal Spl. Judge (NDPS)	Sh. Nishant Garg, ASJ-06	Sh. Rakesh Kumar-IV ASJ (Electricity)-01
11	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sh. Sunil Chaudhary, Spl. Judge (Electricity)-02	Sh. Puneet Nagpal Spl. Judge (NDPS)
12	Sh. Sunil Chaudhary, Spl. Judge (Electricity)-02	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sh. Bhupinder Singh, ASJ-05
13	Ms. Shreya Arora Mehta ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)	Sh. Harjeet Singh Jaspal ASJ (FTSC)(RC)
14	Sh. Harjeet Singh Jaspal ASJ (FTSC)(RC)	Ms. Shreya Arora Mehta ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)
15	Ms. Priyanka Bhagat ASJ (SC-RC)	Sh. Harjeet Singh Jaspal ASJ (FTSC)(RC)	Ms. Shreya Arora Mehta ASJ (Spl.FTC)-02
16	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Sunil Chaudhary, Spl. Judge (Electricity)-02
17	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Nishant Garg, ASJ-06

No. 36403-433/F.1(3)/Gaz/2025

Dated 05 MAY 2026

Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, Admin. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi